



बौद्धिक संपदा
भारत

एकस्व / अभिकल्प / व्यापार चिह्न
भौगोलिक उपदर्शन / कॉपीराइट
आरजीएनआईआईपीएम

INTELLECTUAL PROPERTY
INDIA
Patents / Designs / Trade Marks
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भारत सरकार
GOVERNMENT OF INDIA

कार्यालय महानियंत्रक एकस्व, अभिकल्प और व्यापार चिह्न

Office of The Controller General
Patents, Designs & Trade Marks

वाणिज्य और उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग संवर्धन और आंतरिक व्यापार विभाग

Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन

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OFFICE ORDER

In pursuance of the objective to enhance IP practitioners' capacity as outlined in the national policy, the following officers are hereby assigned the additional responsibility of managing the Internship Review Committee, which includes receiving, reviewing, and approving internship requests, in addition to their existing official duties:

- i. Mr. M. Ajith, Joint Controller of P & D, Patent Office (PO), Chennai (Chairman)
 - ii. Mr. Vinay Shankar Rai, Assistant Controller of P & D, (PO), Chennai (Member)
 - iii. Ms. M. Abirama Sundra Valli, Assistant Registrar, Trade Mark Registry, Chennai (Member)
 - iv. Mr. Nilesh S. Patil, Assistant Controller of P & D, Office of the CGPDTM (Member)
 - v. Ms. Rashida Chemmenampally, Examiner of TMR & GI Registry, Chennai (Member)
2. The committee is further directed to:
- a) Suggest amendments to the policy, if required;
 - b) Submit a quarterly report of approved internships;
 - c) Develop an online system for accepting internship applications;
 - d) Establish a knowledge base to archive IP generated by interns (reports, compendiums, case studies) for office use.
3. The committee shall ensure the smooth execution of internship processes in alignment with office objectives.
4. This issues with the approval of Controller General of Patents, Designs & Trade Marks.

21/02/25
(Hemant Sadashiv Borale)

Director

To,

1. Concerned Officers
2. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai & Nagpur.
3. Head of Office, TM Registry, Ahmedabad, Chennai, Delhi, Kolkata & Mumbai
4. Office of the CGPDTM (all divisions)
5. IT section, Patent Office, Delhi- for uploading on the official website.
6. Hindi Section, CG Office for Hindi Translation of the Order
7. Office Order file.